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MR. DEPUTY CHAIRMAN: The question is:

"That the Bill be returned."

The motion was adopted.

ANNOUNCEMENT RE ELECTIONS TO PUBLIC ACCOUNTS COM-MITTEE

MR. DEPUTY CHAIRMAN: The Chairman has fixed 3 P.M. on Tuesday, April 29, 1958, as the time before which a Member may withdraw his candidature for the Public Accounts Committee.

The House stands adjourned till 11 A.M. tomorrow.

> The House then adjourned at one minute past five of the clock till eleven of the clock on Tuesday, the 29th April 1958.